

TRIPURA  **GAZETTE**

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PART--I-- Orders and Notifications by the Government of Tripura,
The High Court, Government Treasury etc.

GOVERNMENT OF TRIPURA
OFFICE OF THE REGISTRAR OF COOP. SOCIETIES
PALACE COMPOUND : AGARTALA
(Phone-0381-2323765, Fax No.0381-2325935), (e.mail-rcstripura 2013 @ gmail.com)
(<https://www.cooperation.tripura.gov.in>)

No.F.2-1093/RGN/COOP/1980/16,192-97

Dated, Agartala, the 15th December, 2018.

MEMORANDUM

Whereas, a Show Cause notice was issued on 28-12-2017 to the Management of “**BELONIA MOTOR SRAMIK PARIBAHAN SABABAYA SAMITY LTD**” Belonia, P.O:- Belonia, Belonia, South Tripura District, bearing Registration No.1093, dated 29-03-1980 and they were asked to show cause why the registration of the Society shall not be cancelled under the Provision of Section 21 of the Tripura Coop. Societies Act, 1947 for non-performing their duties properly which was imposed upon them as well as ceased the function of the Society since its registration;

AND

Whereas, no reply has yet been received from the Society concerned within timeline of the said show cause notices;

Now, therefore, in exercise of power conformed under section 21 of the TCS Act, 1974 the undersigned is pleased to order for cancellation of the Registration of “**BELONIA MOTOR SRAMIK PARIBAHAN SABABAYA SAMITY LTD**” Belonia, P.O:- Belonia, Belonia, South Tripura District, bearing Registration No.1093, dated 29-03-1980 from the date of issue of this Memorandum.

N. Adhikari

Registrar of Coop. Societies,
Government of Tripura.